

(b) if so, from which date such upgradation will be given effect to ; and

(c) the revised classification that is proposed to be made in respect of those cities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c). Do not arise.

**Financial Help for Teaching Tamil Language to Non-Tamilians**

212. SHRI SAMINATHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether any proposals have been received by his Ministry from voluntary organisations, seeking financial assistance in the matter of producing Linguaphone records for teaching Tamil Language to non-Tamilians ; and

(b) if so, the nature of assistance rendered so far ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : (a) No, Sir.

(b) Does not arise.

**Beautification of Hirakud in Orissa for Tourist Attraction**

213. SHRI P. G. DEB : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Hirakud in Orissa State is a good site for developing as a place of tourist attraction ;

(b) whether Government propose to make it more attractive for the foreign tourists by beautifying it ;

(c) if so, when and how the area is to be developed ; and

(d) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (d). Government are aware of the tourist attraction of Hirakud. The construction of a Tourist Bungalow at Sambhalpur has been included in the Tourism schemes to be taken up by the State Government during the Fourth Plan period.

**Enquiry into Assistance given to Gujarat for Relief Works in Scarcity Areas**

214. SHRI P. M. JOSHI : Will the Minister of FINANCE be pleased to state :

(a) the amount granted to different Districts of Gujarat including Banas Kantha for relief works in scarcity areas during the year 1968-69 ;

(b) whether Government have received any information concerning defalcation and misappropriation of funds in executing these relief works in Banas Kantha Districts; and

(c) if so, the action taken or proposed to be taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Central assistance totalling Rs. 4.50 crores was sanctioned to the Government of Gujarat during 1968-69 towards drought relief expenditure in the State. Central assistance to States towards expenditure on natural calamities relief measures, including drought relief measures, is sanctioned on the basis of the overall expenditure and does not relate to specific areas or districts.

(b) and (c). The Government of Gujarat have reported that the instances of irregularities in the execution of relief works in Banaskantha district noticed by the Enquiry Committee set up by the District Panchayat are being enquired into by the State Anti-Corruption Bureau. It has been reported that four complaints have so far been filed, eight officers suspended and two others discharged from service. Central assistance to States is finalised on the basis of the certified figures of audited expenditure and this is the normal manner in which the Government of India ensure proper utilisation of assistance sanction by them.

**Amount Sanctioned and Spent on the Widening of National Highway No. 34 (Calcutta-Siliguri)**

215. SHRI TRIDIB CHAUDHURI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total amount sanctioned and

spent for the widening and strengthening of National Highway No. 34 (Calcutta-Siliguri) as promised by Government in 1967 after the monsoons that year, on complaints having been made by several Members of Parliament; and

(b) whether the work has been completed and if so, who was entrusted with it?

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR):**  
(a) National Highway No. 34 starts from Calcutta and ends at Dhaikola.

Complaints about unsatisfactory condition of National Highway No. 34 were received from certain Members of Parliament including the one from the Hon. Member himself only in 1968. Since then estimates amounting to Rs. 2.80 crores for road works (widening/strengthening of carriageway, reconstruction/widening of culverts, etc.) have been sanctioned.

The likely expenditure upto the 31st March, 1971 would be about Rs. 25.00 lakhs.

(b) The works are in progress and are executed through the agency of the State Public Works Department.

**Percentage of Scheduled Castes and  
Scheduled Tribes Employees in  
Public Undertakings**

216. **SHRI R. P. ULAGANAMBI:** Will the Minister of FINANCE be pleased to state:

(a) the percentage of employees belonging to the Scheduled Castes and Scheduled Tribes in the public sector undertakings; and

(b) the measures contemplated to ensure adequate representation of these Communities in the undertakings of the Government of India?

**THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI VIDYA  
CHARAN SHUKLA):** (a) The percentage of Scheduled Castes and Scheduled Tribes employees to the total employees of Central Government industrial and commercial undertakings, as on 1-1-1970, was estimated to be as follows:

Class	Percentage of Scheduled Castes/Scheduled Tribes employees to total
I	0.50
II	0.77
III	5.20
IV (excluding sweepers)	21.35
Sweepers	80.06

(b) To ensure adequate representation of these communities in the Central Government undertakings, action in the following directions is being taken:

- (i) Issue of a directive by Government prescribing, on the same lines as for recruitment of Government employees, reservation quotas.
- (ii) Effective review of the progress of implementation of the reserved quotas at all levels by fixation of responsibility of implementation of particular officers, timely reporting, etc.
- (iii) In-service/in-factory training to members of these communities.

**Reorganisation of K. C. University,  
Darbhanga**

217. **SHRI BHOGENDR A JHA:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that no decision has yet been taken to reorganise the K. C. University, Darbhanga into a modern University in accordance with the decision of the Committee of the University Grants Commission; and

(b) if so, the reasons therefor?

**THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI SID-  
DHARTHA SHANKAR RAY):** (a) and (b). The matter is still under consideration of the State Government.

**Idle Capacity of Public Undertakings**

218. **SHRI R. R. SINGH DEO:** Will the Minister of FINANCE be pleased to state:

(a) the details of the idle capacity in